

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00079/2018

IN

ORIGINAL APPLICATION Nos.170/00328/2017

DATED THIS THE 31st DAY OF OCTOBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Smt. Lakshmi Hande Puri, IRS  
Aged about 57 years,  
W/o Mr. Rajdeep Singh Puri,  
Principal Commissioner of Income Tax-I  
Bangalore -

...Petitioner

(By M/S Nandi Law Chambers..Advocate)

Vs.

1. Shri Ajay Bhushan Pandey  
Revenue Secretary ,  
Union of India,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi 110 001.

2. Shri Pramod Chandra Mody,  
Chairman. Central Board of Direct Taxes,  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi 110 001.

3. Shri Rakesh Kumar Gupta,  
Secretary ,  
Union Public Service Commission  
Dholpur House,  
Shahjan Road,  
New Delhi – 110 069

... Respondents.

(By Advocates Shri Vishnu Bhat, Sr. Panel Counsel for R 1 & 2  
and Shri M.Rajakumar, Counsel for R-3)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. W.P.No.22382/2019 (S-CAT) had been filed against our order. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

bk